

I C Textiles Limited
List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.
(Pursuant to claims received and updated as on November 01, 2022)

(Amount in ₹)

S.No	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	TDS Ward 74(4)	Income Tax Department	4/28/2022	623,830	623,830	Unsecured	No	NA	-	NA	-	-	
2	Sales Tax, VAT and CST (Unit 45, Vadodara)	Gujarat Sales Tax	4/29/2022	626,801,384	626,801,384	Partially Secured**	No	NA	-	NA	-	-	
TOTAL				627,425,214	627,425,214				-		-	-	
Total in crs				62.74	62.74								

Notes:

*** The sales tax claim submitted by the department was accepted in full as unsecured in the previous list of creditors dated September 02, 2022. However, pursuant to the Hon'ble Supreme Court Judgement dated September 06, 2022 in the matter of "Sales tax officer versus Rainbow Papers Limited" in civil appeal number 2568 of 2020 the court has designated the claim submitted under the GVAT Act as "secured creditor". Accordingly, as on date of this list of creditors, the claim submitted is considered secured to the extent of Rs. 38,30,83,779 i.e. Rs. 38.20 crs (approx) and the balance is considered as unsecured. If some further clarifications/ notification on the matter is received, this claim will be re-visited for the limited purpose of review of "Nature of Claim" at such a stage.*